

**Central Administrative Tribunal
Principal Bench**

OA No.4424/2015

New Delhi, this the 7th day of December, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

K.S. Sejwal,
S/o Late Shri M.R. Sejwal,
Having address at :-
Panchsheel Bhawan, August Kranti Marg,
New Delhi-110049
Working as Assistant Industrial Adviser,
Group A Post
Age 58 years.

...applicant

(By Advocate : Shri Manish Garg)

Versus

1. Union of India,
Through Secretary,
M/o Food Processing Industries,
Panchsheel Bhawan, August Kranti Marg,
New Delhi-110049.
2. Ministry of Personnel, Public Grievances and Pensions,
Department of Personnel and Training (DOPT),
North Block, New Delhi
Establishment Division,
Government of India,
New Delhi.
3. Union Public Service Commission,
Through Secretary,
Dhopur House, Shahjahan Road,
New Delhi.

...respondents

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J) :-

As prayed by Shri Manish Garg, learned counsel for applicant, the OA is dismissed as withdrawn with liberty to file a fresh one, if so advised.

(V.N. Gaur)
Member (A)

(A.K. Bhardwaj)
Member (J)

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